

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1104
ANSWERED ON 28.07.2026

IMPLEMENTATION STATUS OF PMSGMBY

1104. SHRI CHUNNILAL GARASIYA
SHRI BABURAM NISHAD
SMT. MAYA NAROLIYA
SHRI NARESH BANSAL
SHRI LAHAR SINGH SIROYA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the current status of implementation and the key achievements of the PM Surya Ghar: Muft Bijli Yojana (PMSGMBY) across the country including Karnataka;
- (b) the progress made under the Scheme in various States and the steps taken to facilitate its effective implementation;
- (c) the measures taken by Government to promote wider adoption of the Scheme and expand its reach across all States; and
- (d) the steps being taken to further accelerate the implementation of the Scheme and maximise its benefits for households across the country?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (d) The PMSG: MBY is a demand-driven scheme wherein all residential consumers in the country, having a grid-connected electricity connection with the local DISCOM, can avail the benefits of the scheme, for installation of RTS systems by applying on the National Portal (www.pmsuryaghar.gov.in) of the scheme.

Under the scheme, since its launch in February 2024, a total of 75,25,418 applications have been received, 39,72,447 rooftop solar (RTS) systems with a cumulative installed capacity of 14,180.89 MW have been installed, benefitting 48,02,717 households and released an amount of Rs. 27,343.90 crore as Central Financial Assistance (CFA) across the country including state of Karnataka, as on 22.07.2026.

Similarly, in the state of Karnataka, a total of 55,591 applications have been received, 22,677 rooftop solar (RTS) systems with a cumulative installed capacity of 92.38 MW have been installed, benefitting 34,383 households and released an amount of Rs.163.44 crore as Central Financial Assistance (CFA), as on 22.07.2026.

To promote wider adoption of the Scheme and expand its reach across all States and maximise its benefits for households across the country, the Ministry has taken the following measures:

- Online process from application to disbursement of subsidy directly into the bank account of the residential consumer through the National Portal.
- Availability of collateral-free loan from nationalized banks at a concessional interest rate of repo-rate plus 50 bps, i.e., 5.75% per annum for the present, with a tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Net metering agreement has been made part of application in the National Portal .
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Conducting regional review meetings from time to time.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

Further, MNRE and REC Ltd., as the National Programme Implementing Agency (NPIA), for PMSG: MBY, work in close coordination with all the DISCOMs, for effective implementation of the scheme.
